

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 2
(IB)-287(PB)/2019

IN THE MATTER OF:

Shakti Lasiyal & Anr.

..... Petitioners/Applicant

v.

Umang Realtech Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 07.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. PRADEEP R. SETHI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):

Mr. Kunal Sabharwal, Adv.

For the Respondent(s):

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ORDER

Against the same Corporate Debtor, the order stand reserved which is likely to be pronounced.

List the matter on 08.02.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(PRADEEP R. SETHI)
MEMBER(TECHNICAL)